

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

422(ND)2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2018.

NAME OF THE COMPANY: Sh. Sanjay Kumar Jain & Ors. Vs. Bay Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:


Mr. Sanjay Kumar Jain, Mr. Rajender Singh, Mr. Amarjeet Singh, Advocates for the Petitioner.

Mr. Siddharth Shankar, Mr. O.P. Chopra (Director), Advocate for the Respondent.

ORDER

Arguments part heard. To come up for further arguments on 4th January, 2019.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)